

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 147 of 2011 in**  
**DFR No 725 of 2011**

**Dated :23<sup>rd</sup>-August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Cochin Special Economic Zone ... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**  
**& Anr. ....Respondent(s)**

**Counsel for the Appellant(s): Proxy counsel for the Counsel for**  
**the Appellant.**  
**Counsel for the Respondent(s): Ms. Sabeena, proxy counsel for Mr.**  
**M.T. George, counsel for the**  
**counsel for Respondent No.2.**

**ORDER**

Learned counsel appearing for the Respondent seeks some time to file counter. She is directed to file the same after serving copy on the other side.

Post the matter on **5<sup>th</sup> September, 2011.**

**( V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ss/ks**